

the defection of the Soviet diplomat. He told us that they were trying to ascertain the facts from the US Government. I want to know whether he got the information. So a further statement is required...

(Interruptions)

SHRI N. V. N. SOMU (Madras North): Some enforcement officers raided*

MR. SPEAKER: Not allowed. This is not our job. This is a State subject.

SHRI LALIT MAKEN (South Delhi): The textile mills of Delhi are in a bad shape...

MR. SPEAKER: Not like this. You give notice...

SHRI LALIT MAKEN: This is a very important matter.—the closure of DCM ..*(Interruptions)*

MR. SPEAKER: Please sit down. There is a calling attention notice with me. I will take a decision.

— — —

12 06 hrs.

PAPERS LAID ON THE TABLE

[English]

Annual Report and Audited Accounts of Narmada Control Authority

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND): I beg to lay on the Tables a copy of the Annual Report (Hindi and English versions) of the Narmada Control Authority for the year ending the 30th June, 1984 along with Audited Accounts. [Placed in Library. See No. LT—601/85].

Annual Report of and Review on Regional Engineering College, Silchar for 1983-84 and Annual Accounts of Sardar Vallabhbhai Regional College of Engineering and Technology, Surat for 1983-84

THE MINISTER OF EDUCATION (SHRI K. C. PANT): I beg to lay on the Table

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Silchar, for the year 1983-84.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Silchar, for the year 1983-84. [Placed in Library. See No. LT—602/85]

(2) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Durgapur, for the year 1983-84 together with Audit Report thereon. [Placed in Library. See No. LT—603/85].

(3) A copy of the Annual Accounts (Hindi and English versions) of the Sardar Vallabhbhai Regional College of Engineering and Technology, Surat, for the year 1983-84 together with Audit Report thereon [Placed in Library. See No. LT—604/85].

Annual Report of and Review on National Institute of Homoeopathy, Calcutta for 1982-83 and a Statement

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Homoeopathy, Calcutta, for the year 1982-83 along with Audited Accounts,

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Homoeopathy, Calcutta, for the year 1982-83.

*Not recorded.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT—605/85].

Notification Under Indian Ports Act under National Highways Act and two statements *re* delay in laying these papers.

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : I beg to lay on the Table

- (1) A copy of the Madras Port (Harbour Craft) (Amendment) Rules, 1985, (Hindi and English versions) published in Notification No. G.S.R. 45(E) in Gazette of India dated the 28th January, 1985, under subsection 2-B of section 6 of the Indian Ports Act, 1908. [Placed in Library. See No. LT—606/85].
- (2) A copy each of the following Notifications (Hindi and English versions) under section 10 of the National Highways Act, 1956 :—
- (i) S.O. 865(E) published in Gazette of India dated the 20th November, 1984, declaring road links connecting Nhava-Sheva Port Complex near Bombay to Panvel, as a National Highway.
- (ii) S.O. 868(E) published in Gazette of India dated the 20th November, 1984, declaring Lucknow-Jagdishpur-Sultanpur-Jaunpur-Varanasi Road in Uttar Pradesh as a National Highways. [Placed in Library. See No. LT—607/85].
- (3) Two statements (Hindi and English versions) showing reasons for delay in laying the notifications mentioned at (2)

above. [Placed in Library. See No. LT—607/85].

Notification Amending previous Notification under Customs Act.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table a copy of Notification No. G S R 287 (E) (Hindi and English versions) published in Gazette of India dated the 21st March 1985 together with an explanatory memorandum making certain amendment to Notification No. 141-Customs dated the 27th June, 1979 so as to delete the mode of packing specified for wet dates, under section 159 of the Customs Act, 1962 (Placed in Library. See No. LT—608/85)

12.07 hrs.

MESSAGES FROM RAJYA
SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :—

- (i) “In accordance with the provisions of sub-rule (6) of rule of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return here with the Punjab Appropriation (Vote on account) Bill, 1985, which was passed by the Lok Sabha at its sitting held on the 26th March, 1985, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.
- (ii) In accordance with the provisions of sub-rule (6) of rule 189 of the Rules of Procedure and conduct of Business in the Rajya Sabha, I am directed to return herewith the Punjab Appropriation (No. 2) Bill, 1985, which was passed by the Lok Sabha at its sitting held